12.41 hrs.

CALLING ATTENTION TO MAT-TER OF URGENT PUBLIC IMPOR-TANCE

SITUATION IN BANARAS HINDU UNIVER-SITY

श्री हरिकेश बहाबुर (गोरखपूर) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की भोर गिक्षा समाज कल्याण श्रीर संस्कृति मंत्री का ध्यान दिलाता हू श्रीर प्रार्थना करना हूं कि वह इस बारे में एक वक्तव्य दें :---

"बनारस हिन्दू विश्वविद्यालय, जो कि एक राष्ट्रीय सम्यान है, मै व्याप्न वर्तमान स्थिति का सभाचार जिस के कारण गैंकिक बातावरण पूर्णतया ग्रस्त व्यस्त हो गया है।"

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): According to the information received from the Banaras Hindu University......

एक माननीय सदस्ये हिन्दी मे जवाब दीजिय।

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): What is all this?

DR. PRATAP CHANDRA CHUN-DER:.... a representation made by some students of the Faculty of Science on February 17, 1978 demanding inter alia a weightage of 10 per cent in marks obtained by the bonafide students of the Banaras Hindu University appearing in the Pre-Medical Test, to be held in 1978 for entry to M.B.B.S. Course of the University Institute of Medical Sciences. Subsequently, there was also a demand for reservation of seats for the students of the University in the M.B.B.S. Course. As the matter was receiving consideration of the Faculty of Medical Sciences and the Academic Council of the University, the students were informed of the position by the Rector of the University personally and they were assured that the matter will be considered expeditiously.

Instead of waiting for a decision of the University authorities, the students started agitation. Around 8.30 p.m. on February 21, about 60-70 students came to the Rector's residence and shouted slogans. On being told that the representation was under consideration and they could meet the Rector in his office the next day, the students climbed over the gates and entered the residence of the Rector. In spite of persuasion by senior officers and teachers of the University, the students refused to leave. The Rector had, therefore, no option but to request the District Authorities to take necessary steps to restore peace in and around his residence. After trying to persuade the students for some time in vain, the Police Authorities removed 12 students to the Police Station in the early hours of February 22, 1978. Ten students were, however, released within an hour of their being taken to Police Station.

At about 7.00 a.m., a group of students numbering about 60-70 came to the Rector's residence shouting slogans, forced the gates open and entered the premises. The group overpowered the two Shanti Sainiks and started breaking flower pots, banging furniture, cutting water & telephone connections. They broke open and entered the drawing room in large numbers. They demanded (i) public apology by the Rector for the arrests made by the Police, (ii) immediate action on their demand doncerning the Pre-Medical Test, and (iii) release of two students who were still in the Police Station and had been refused release on bail. The students forced the Rector to sit in a rickshaw and took him to the Police Station.

[Dr Pratap Chandra Chunder]
After about half-an-hour, it was possible for the Rector to get the two
atudents released

On the morning of February 23, 1978, the students of the Faculty of Science tried to disrupt the classes in the Faculty of Science and made an effort to enter the Central Office of the University around 1000 am As the gates of the Central Office were closed, they started breaking flower pots, tube lights, window panes and marched to the thereafter they Rector's residence and tried to force their entry once again but were prevented from doing so by the police which was by now available in the Campus

1979, the Univer-On March 3 sity issued a notification informing the students that no correct academic decision can be taken either under pressure or m an atmosphere of tension and that indiscipline, provocative behaviour and violence had no place in an educational institution nor can be tolerated by the University administration The Rector further warned the students who indulged in disruptive activities that they were liable to stern disiciplinary action Soon after the issue of the notification, a handful of students started frantic efforts to press for an immediate decision on the issue of reservation of seats for the students of the University in the Pre-Medical Test They came to the residence of the Rector, raised abusive slogans and then proceeded to the Faculty of Medical Sciences, disrupting some of the classes going on there Around mid-day, they gathered in front of the Faculty of Arts' Auditorium They set fire to a truck of the University PWD and went over to the Health Centre where they broke panes and set fire to the medicine disposal counter They also set fire to a number of wooden cases lying outside the Centre The Police arrived on the scene along with the Fire Brigade and brought the situation under control In order to ensure the security of the buildings and residences as well as safety of the residents in the Campus, the Rector decided upon certain precautionery measures, such of Identity production 28 entering students Card by οf prohibition campus. the meetings or piocessions, etc In the event of any student disobeying the orders, the District authorities were requested to take suitable action for enforcing law and order in the Campus

The agitation continued and there was persistent demand by the Students Union for the resignation of Dr T R Anantharaman, Rector of the University

On March 4, 1978, Dr T R Anantharaman submitted his resignation from the post of Rector to the President who is the Visitor of the University In the letter of resignation, he specifically referred to the vociferous insistence of the students for his resignation in the presence of some Professors, officers of the University, District authorities and Police

The Academic Council of the University held an emergent meeting at 400 pm on the same day and passed the following resolution—

"The Academic Council considered the grave situation arising out of deteriorating law and order in the Campus as a result of a series of acts of gheraos, agitations, arson (including burning of the University Health Centre building and a University truck), violence and vandalism, on the part of a handful of agitators on one issue or the other and even unfortunately compelling the Rector to resign under duress

"It unequivocally condemns such acts which have left no alternative with the administration but to seek assistance of the District Administration to maintain law and order in the Campus "It learns with regret that in course of discharge of their duties, the police personnel are reported to have entered some hostels without permission and even beaten up innocent students which may be enquired into by an appropriate committee.

"It feels aggrieved that the University administration has felt handicapped because of a long uncertainty prevailing ever since Dr. M L. Dhar left. It appeals to the Visitor to request the Vice-Chancellor-designate to join immediately

"The Academic Council affirms the principle that no resignation under duress be ever accepted and, therefore, while expressing their solidarity, appeals to the Rector to withdraw his resignation and the Visitor and the Executive Council not to consider the resignation of the Rector under duress

"It also appeals to the President and other office-bearers of the Students' Union not to aggravate the situation further. It further requests the President of the Union and all other students on hunger-strike to break the same immediately and to restore peace in the campus

"It appeals to all the students of cur University to co-operate with the academic community to bring about normalcy in the campus"

The Academic Council further decided that, in the interest of restoration of normalcy and the desire by majority of students not to close the University, teaching work in the University be suspended only on March 6, 1978 7th being a holiday.

SHRI SAUGATA ROY. Such a long statement may be placed on the Table of the House.

DR. PRATAP CHANDRA CHUN-DER: Between March 8-10, 1978, the agitation gained momentum. The students of the Institute of Technology also boycotted their classes and started relay hunger strikes. Some students of other faculties were also seen with black armbands. A meeting was held on March 9 by the Rashinya Chhatra Sangathan at which a decision was taken not to allow the Rector to enter the Campus, if his resignation was not accepted by the Executive Council. Some students and junior doctors of the Medical College also started hunger strike on March 10.

Meanwhile, a meeting of the Exe-Council of the University cutive was held at New Delhi on March 9, 1978 The Executive Council, inter alia, resolved not to accept the resignation of the Rector which was submitted under duress in extraordinary circumstances. The Executive Council also decided to request the Chief Justice of Allahabad High Court 10 suggest the name of a sitting judge or a retired High Court judge to hold an enquiry into the recent happenings on the Campus. It also appealed to the Teachers' Association and Students' Union, to help in the restoration of peaceful academic life in the Campus.

On 11th March, 1978, the Rector of the University returned to Varanasi after attending the meeting of Executive Council at Delhi. He was prevented by a group of from entering the Campus. As the persuasion number of bу a senior teachers failed the Rector was forced to turn back and stay in a hotel in the city. A delegation of teachers met the Rector in his hotel and apprised him of the situation in the Campus. The Rector, after careful consideration of the situation, decided that the University be closed sine die. A meeting of the Academic Council was also held 4-00 p.m. on that day. The Council

[Dr. Pratap Chandra Chunder] noted the chain of events and endorsed the steps taken by the Rector, At 6-00 p.m., the Rector issued an office order cios ig the University sine die and advising the students to vacate hostels and leave the Campus within the next 48 hours. The offices of the University were especially kept open on March 12, 1978 to facilitate the departure of students to their homes The district authorities were simultaneously requested to take over charge of the law and order situation in the Campus.

The district authorities entered the University Campus at midnight of March ?1, 197? and Police were deployed at vulnerable points. Students also started leaving the hostel. No confrontation of the students with the police has been reported thereafter.

As the Vice-Chancellor (designate), namely, Dr. B K Anand in a letter dated 10th March 1978, addressed to me, has regretted his inability to join the University on health grounds, steps are being taken to appoint a new Vice-Chancellor in accordance with the Provisions of the University Act

Government are of the view that decisions in academic matters should be taken by the appropriate bodies of the Universities after full consideration on merit and not under threat of agitation or pressure from any quarter whatsoever It 19 also the duty of the student community abide by such decisions and not indulge in agitational methods to achieve their demands Grievances, if any, should be got resolved by mutual consultation and discussion behalf of the Government and the University, I appeal to all sections of this House to assist the University and the District authorities to restore normalcy in the Campus and hasten the re-opening of the University

भी हरिकेश महादुर: मध्यल महोवय, मैंने माननीय मंत्री जी का वक्तव्य पड़ा है। पूरे देश का शैक्षणिक वातावरण इस समय पूर्ण-तया दूषित हो गया है। के वल बनारस विश्व विद्यालय में ही नहीं, हमारे देश के अधिकांश विश्वविद्यालयों में, जिन के बारे में इस सदन में पहले चर्चा भी हो चुका है, गैक्षणिक वाता-वरण पूरी तग्ह में नत्ट हो गया है। उदाहरण के लिये गोरखपुर, लखनऊ, इलाहाबाद, पंतानगर, पटना भीर मध्य प्रदेण के नमाम विश्वविद्यालय इस समय या तो बन्द है या वहां उपद्रव हो रहे हैं, पढ़ाई ना वहा पर कोई वातावरण नहीं है।

मंत्री जी ने जो बयान दिया है, इस में लिखा है कि 17 फरवरी, 1978 को निवासियों ने, जो विज्ञान शकाय के छात्र ये क्ल अध्या-बेदन दिया था। यह बान टीक नहीं है, उन्होंने 17 फरवरी का प्रदर्णन किया था, उन्होंने किसी नरह का कोई अध्यावेदन नहीं दिया था। वे लोग 10 परमेन्ट बेटेज की माम कर रहे थे। बनारम हिन्दू विश्वविद्यालय में पहले भी जो लोग पी०यू०मी० पास करते थे उन को यह मुविधा दी जाती थी भीर इस तरह मे 80 प्रतिशन छात्र इस्टीच्यूट आफ मैंडिकल मायस में भरती हो जाय। करते थे। इन छात्रों ने यह माग को थी कि बी० एम सी० के लडकों की भी यह मुविधा दी जाय।

प्रध्यक्ष महादय, यूनीवसिटी (श्डमिनि-स्ट्रेशन ने 10 परसेन्ट वेटेज को समाप्त कर दिया, बजाय इस के नि. वे इस को कन्मीडर करने, जो बात पहले से विश्वविद्यालय में चल रही थी, उस को भी समाप्त कर दिया। नतीजा यह हुआ कि तमाम छात्र इस मुविधा से बचित हो गये। इस के बाद उन्होंने यह भी कहा कि यदि आप 10 परसेन्ट का वेटेज समाप्त करने हैं, तो हम उस को भी मानन के लिये तैयार है, लेकिन विश्वविद्यालय के 50 प्रतिशत छातों को यह सुविधा वे दीजिये, लेकिन विश्वविद्यालय प्रशासन ने इस को भी

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मागने से इन्कार कर विया। नर्ताजा यह हुछ। कि छात्रों ने बान्दें लम किया बीर बान्दा-लन के बाद विश्वविद्यालय में को स्थिति पैदा हुई, उमे सभी माननीय मली की से बतलाया है। सब से दर्भाग्य की बात यह है कि बनारस विश्व-विद्यालय न प्रन्दर पिछले कछ महीनो स कोई भी उण-कलपनि वहा नहीं है। ग्रीर डाक्टर टी० ग्रार० ग्रनन्तरमन को रेक्टर बनाया गया। वे इसे चलाने की कांशिण करते है लेकिन बनारम हिन्द विश्व-विद्या य एक बहुत बटा विश्वविद्यालय है भीर टस के प्रन्दर किसी महान प्रतिरिठन व्यक्ति को वादम चान्मलर बना कर भेजना चाहिए। वहा की ऐसी परम्परा रही है भीर वहा पर डा० मर्वपन्ली राधाङ्गणन ग्रौर ग्राचाय नरेन्द्र देव जैसे वडे बडे व्यक्तियों ने उपकुलपति के रूप में कार्य किया है भीर भाज भावण्यकता इस वात की है कि सर तार एक बहुत ही यौग्य तथा कृणल प्रणासक की बनारस हिन्दू विश्व-विद्यालय का बाइम चान्मलर बना कर भेजे। साधारण व्यक्ति से वह विश्वविद्यालय नही चल सकता धीर किसी भी बाइस चान्सलर की नियक्ति के लिए यह बहत जहरी है-मै एव बहत ही जमरी बात उस सम्बन्ध में निवेदन बरना चारगा-कि किसी भी मिविल सर्वेन्ट का खाम नार में किमी भी विश्वविद्यालय का बाइम चान्सलर बना कर न भेजा जाए। भारत की व्याराकेमी वे बारे में मेरी एक टेफनीट धारणा है एक बेल-कमिड्ड ब्रोपीनियन है कि हिन्दस्तान की ज्योरोकेसी एबमाल उटली थोरोली करप्ट हे, डिस्म्रानेस्ट है, इन एफी-शियेन्ट है. एरोगेन्ट है भीर इरेंस्पोसीबिल है जिस के ग्रन्दर किमिनल टेडेसी डेवलप हो रही है। भगर इस तरह के बाइस चान्सलर वहा पर भेजे गये. तो विश्वविद्यालय के ग्रन्दर शैक्षणिक वातावरण पूर्णतया नष्ट कर दिया जाएगा ।

पुलिस के कारनामों की झोर भी मैं मान-नीय मंत्री जी का ध्यान दिलाना चाहता हूं। माननीय मंत्री जी ने अपते बयान में भी इस के बारे मे कहा है। वहा पर पुलिस ने इनोसेंट छात्रो को गरी तरह से पीटा है। अगर इनोसेंट छात्रो को इस देण की भ्रष्ट पुलिस इस तरह से पीटती रहेगी, नो इस देश का क्या नक्शा बनेगा। इस देण के नौजवानों को किस तरह से ब्राप प्रोत्मा है : करना चाहने है । मान्यवर पुलिस वाले विश्वविद्यालय के भ्रन्दर घस कर छात्रो को पीटने ही नहीं है बन्कि वहा जा कर चोरी करते है। होस्टलो में डकैती डालते हैं भीर विद्यार्थियों का सारा सामान उठा कर ले जाते है। यह घटना बनारस हिन्दविश्वविद्यालय में हुई है। मैं माननीय मती जी से यह निवेदन करना च हगा कि वे विश्वविद्यालय को शीध खोलने के लिए विश्वविद्यालय के प्रशासन को निर्देण दे भौर बनारस हिन्द विश्वविद्यालय के जो भतपूर्व वाइम चान्सलर हा० कालुलाल श्रीमाली थे. उन के जमाने मे जो भ्रष्टाचार हम्रा है जिस की वजह से पूरे का पूरा शैक्षिक समदाय पूरी तरह मे बस्त रहा है, क्या उन के बारे म जाच कराएगे और क्या इमर्जेंसी के दौरान जितने भी बाइस चान्सलमें देण मे काम कर रह थे उन को उन के पद में हटाएगे। मान्यवर, मै एक बात यह बता द वि मदास विश्वविद्यालय मे एक व्यक्ति को 27 वर्ष तक लगातार वहा का बाइस चान्सलर रहने दिया गया है। बया इस तरह की परस्परा देश के ग्रन्दर डेवलप रुग्ना उचित होगा क्योकि बनारम हिन्दू विश्वविद्यालय भी इनपरम-पराश्चो का एक अग रहा है। मेरा कहना यह है वि स्नाप बी । एच । प्र को स्रच्छी तरह से मभाले ।

श्वा प्रताप चन्द्र चन्द्र हमारे म्प्तनीय मिल्ल ने 3 सवाल उठाए है। एक सवाल तो यह है कि विश्वविद्यालय को खोलने के लिए इन्तजाम करे। इस के लिए मैं ने यह द्रपीलकी है कि वहा पर ऐसा वातावरण पैदा करें जिस से विश्वविद्यालय जल्दी से जल्दी खुल सके। [डा > प्रताप चन्द्र चन्द्र]

इसके घलावा हमारो मोर से कोई हुक्म या हमारा कोई मसर विश्वविद्यालय पर नहीं चलेगा।

दूसरी बात उन्होंने जाब करवाने की कही है। हम कोशिश कर रहे हैं कि विश्व-विद्यालय में जब नयें वाइस चान्सलर भाएगे तो वे कागजात देख कर सोबेंगे कि क्या किया जाय प्राइमाफेसी केस है तो भ्रगर हमारे पास कागजात भेजेंगे तो जाच के लिए हम उन के पास भेज देंगे।

भी शरद यादव (जबनपुर): जुलाई में लडको ने ग्राप को कागज दिये हैं ?

बा॰ प्रताप चन्द्र चन्द्र: पिछले जो वाइस चान्सलर थे उन के पास मैं ने वे सब कागजात मेज दिये वे लेकिन वाइस चान्सलर ने कहा कि कोई केस नहीं है, तो मैं क्या करू।

एक भागनीय सदस्य : किस के पाम कागजात भेजे थे ?

डा॰ प्रताप चन्द्र चन्द्र जो पहले वाइस चान्सलर थे। नये वाइस चान्सलर के साथ बात कर के घगर पता चलेगा कि कोई प्रइमा-फेसी केस है, तो विजिटर के पास हम जरूर गुजारिस करेंगे। तीसरी बात उन्होने यह कही

श्री उन्नसेन (देवरिया) : हाई कोर्ट के जज से जान करवा ले।

डा॰ प्रताप चन्द्र चन्द्र : तीसरी बात उन्होंने बाइस चान्सलरों की नियुक्ति के बारे में कहीं । बाइस चान्सलर की नियुक्ति हो चुकी हैं और वे डा॰ मानन्द हैं। ये सिविल सर्वेन्ट चास तौर से नहीं वे । इस्टीट्यूट प्राफ मेंडिकल साइंग्रेज में डीन वे भीर विका के बारे में इन का बहुत ससर है, प्रभाव है । इस के लिए एक कमेटी बनी थी । विजिटर ने उस कमेटी को बनाया चा ब्रीर उस कमेटी ने जो सुझाव विया, उस के बनुसार, विजिटर ने इन को चुन लिया।

12.58 hrs.

BUSINESS OF THE HOUSE

MR SPEAKER The hon Minister for Parliamentary Affairs has some other work and so he wants to take up Item No 7 Let the House permit him to take up item No 7

SEVERAL HON MEMERS Yes, yes.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 20th March, 1978, will consist of

- 1 Consideration of any item of Government Business carried over from today's Order Paper
 - 2 Discussion and voting on -
 - (1) Demands for Excess Grants (General) for 1975-76
 - (11) Supplementary Demands for Gran's (General) for 1977-78
- 3 General discussion on the Mizoram Budget for 1978-79
 - 4 Discussion and voting on -
 - (1) Demands for Grants on Account (Mizoram) for 1978-79
 - (ii) Supplementary Demands for Grants (Mizoram) for 1977-78
 - 5 Consideration and passing of:
 - (1) The High Denomination Bank Notes (Demonstration) Bill, 1978.